

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:630

ANSWERED ON:26.11.2012

INCLUSION OF OBC INTO SC/ST

Adityanath Shri Yogi;Hazari Shri Maheshwar ;Upadhyay Seema;Verma Smt. Usha

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has received proposals from various State Governments including Uttar Pradesh for inclusion of Other Backward Classes (OBC) into Scheduled Caste (SC) category after conducting a study of economic and social conditions of OBCs;

(b) if so, the details thereof, State-wise;

(c) whether the Government is considering to include all OBCs into SCs; and

(d) if so, the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a)&(b): State wise-list of communities, presently in the Central List of Other Backward Classes(OBCs), in respect of which proposals have been received for inclusion in the list of Scheduled Castes, is as follows:-

Sl. No. State Community

1 Bihar Tanti (Tatwa)
Kanu
Badhai
Prajapati (Kumhar)

2 Jharkhand Kadar

3 Kerala Pulluvan
Thachar (Other than Carpenter)

4 Odisha Chik

(c) &(d): The proposals received from the State Governments for inclusion of communities in the list of Scheduled Castes, are processed in consultation with the Registrar General of India and the National Commission for Scheduled Castes, on case to case basis. It is an ongoing process.